

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).12030/2014

(From the judgement and order dated 18/12/2013 in CMA No.4252/1982 of the HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

RAJENDRA SINGH GAHLAUT & ANR

Petitioner(s)

VERSUS

THE REG. COOP. SOCIETIES U.P & ORS

Respondent(s)

(With appln(s) for exemption from filing O.T., prayer for interim relief and office report)

Date: 08/05/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s)

Mr. Shekhar Naphade, Sr. Adv.
Mr. E.C. Agrawala, Adv.
Mr. Rajesh Kumar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Put up after the ensuing summer vacation to enable
the counsel for the petitioner to produce relevant
documents.

(N.S.K. Kamesh)
Court Master

(Renuka Sadana)
Court Master